## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The resignation tendered by Ms. Manisha Goswami (EC No. 82650495) W/o Sh. Santosh Kumar from the post of Judicial Assistant is hereby accepted on her own request and she stands relieved from her official duties of this office w.e.f. 23.12.2025 (A/N) without lien and technical benefits.

> (Virender Kumar Bansal) Principal District & Sessions Judge (HQs)

Admn. II/PF-SJA&JA/2025

1

Delhi, Dated the 2 DEC 2025

Copy forwarded for information and necessary action to:-

- 1 The Drawing and Disbursing Officer, Shahdara, Karkardooma Courts, Delhi with the direction to release the salary/dues of the official, as per rules.
- 2 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, Shahdara, Karkardooma Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 3 The Pay & Accounts Office, through the concerned Accounts Branch.
- 4 The Leave Sanctioning Authority, Shahdara, Karkardooma Courts, Delhi.
- The Sr.A.O.(j)/A.O.(j)/Branch Incharge:- Vigilance & Litigation Branch, Central & Shahdara, Karkardooma Courts, Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 7 The Pay Bill Clerk and Service Book Clerk, Shahdara, Karkardooma Courts, Delhi, for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
  - 9 Promotion Cell, Tis Hazari Courts, Delhi.
  - 10 Layers Seat, Tis Hazari Courts, Delhi.
  - 11 Dealing Official:- General Banch, Central District, THC, Delhi.
  - 12 Ms. Manisha Goswami (EC No. 82650495) W/o Sh. Santosh Kumar Judicial Assistant/Ahlmad in the court of Sh. Gaurav, Ld. District Judge-01, Shahdara, Karkardooma Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrending of Govt. Accommodation, if occupied.

e-mail:- manisha\_goswami@rediffmail.com manisha.82650495@ddc.nic.in

> Administrative Officer (Judl.), (Admn.II) O/o Principal District & Sessions Judge (HQs):